Setting up of Internal Complaints Committee

2875. SHRI BINOY VISWAM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has set up an Internal Complaints Committee (ICC) in each of its Ministries and other workspaces that fall under the requirement for having an ICC;
- (b) what is the total number of complaints filed with ICCs across Government, Ministries and other workspaces;
- (c) in how many of the complaints has the allegation been found to be correct;
- (d) what action has been taken against those found guilty by the ICC in Government, Ministries and workspaces; and
 - (e) the data thereof, Ministry-wise?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013' mandates all the workplaces, which include any department, organisation, undertaking, establishment, enterprise, institution, office, branch or unit which is established, owned, controlled or wholly or substantially financed by funds provided directly or indirectly by the appropriate Government or the local authority or a Government company or a corporation or a co-operative society having more than 10 workers to constitute Internal Committee (IC) for receiving complaints of sexual harassment.

(b) to (e) There is no centralized mechanism to collect information about complaints filed with Internal Committees.

However, Ministry of Women and Child Development, Government of India has developed an online complaint management system titled Sexual Harassment electronic-Box (SHe-Box) to facilitate women in registering complaints related to sexual harassment of women at workplace. As of now, the SHe-Box has 750 complaints, out of which 227 complaints are from various Central Ministries. The Ministry-wise complaints registered through SHe-Box are given in Statement.

Statement

Ministry-wise complaints registered in SHe-Box

Sl. No.	Ministry Name	Total complaints
1	2	3
1.	Ministry of Agriculture and Farmers Welfare	14
2.	Ministry of Chemical and Fertilizers	1
3.	Ministry of Civil Aviation	4
4.	Ministry of Coal	1
5.	Ministry of Commerce and Industry	7
6.	Ministry of Communications	24
7.	Ministry of Consumer Affairs, Food and Public Distribution	n 4
8.	Ministry of Culture	3
9.	Ministry of Defence	20

1	2	3
10.	Ministry of Development of North Eastern Region	1
11.	Ministry of Earth Science	1
12.	Ministry of Electronics and Information Technology	1
13.	Ministry of External Affairs	3
14.	Ministry of Finance	32
15.	Ministry of Health and Family Welfare	10
16.	Ministry of Heavy Industries and Public Enterprises	2
17.	Ministry of Home Affairs	11
18.	Ministry of Human Resource Development	11
19.	Ministry of Information and Broadcasting	6
20.	Ministry of Labour and Employment	7
21.	Ministry of Mines	2
22.	Ministry of Panchayati Raj	2
23.	Ministry of Personnel, Public Grievances and Pensions	1
24.	Ministry of Petroleum and Natural Gas	1
25.	Ministry of Power	4
26.	Ministry of Railways	20
27.	Ministry of Rural Development	2
28.	Ministry of Science and Technology	1
29.	Ministry of Shipping	1
30.	Ministry of Skill Development and Entrepreneurship	1
31.	Ministry of Statistics and Programme Implementation	2
32.	Ministry of Steel	1
33.	Ministry of Textiles	1
34.	Ministry of Tourism	3
35.	Ministry of Women and Child Development	21
36.	Ministry of Youth Affairs	1